

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/4421A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar, Silchar.

Dated Guwahati the 26th November, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. SMACT/I/14/5/629 Dated, 25th November, 2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 25.11.2020 and 26.11.2020, has been granted. The District & Sessions Judge, Cachar, Silchar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4423
Memo NO.HC.VII-93/98/4422A, dated 26.11.2020

Copy to:

1. The District & Sessions Judge, Cachar, Silchar .
2. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

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